

of Rs. 194.48 crores for drought relief measures for the period April-June, 1990 which included an amount of Rs. 53.68 crores for management of drinking water scarcity in the State.

(c) From 1st April, 1990, the scheme of financing the relief expenditure has undergone change. A Calamity Relief Fund has been created for each State with an allocated amount for carrying out the relief operation in the wake of natural calamities. 75% of this amount is to be contributed by the quarterly instalments and the balance 25% shall be contributed by the State Government from its own resources. The State Level Committee headed by the Chief Secretary of the State shall decide on all matters connected with the relief expenditure. The State of Madhya Pradesh has been allocated an amount of Rs. 37.00 crores under this Calamity Relief Fund for the year 1990-91. 75% of this amount is to be contributed by the Central Government in 4 quarterly instalments. An amount of Rs. 6.94 crores has since been released to the State of Madhya Pradesh on 14th May, 1990 as 'On Account' payment to the Government of Madhya Pradesh being the Centre's contribution for the first quarter for the Calamity Relief Fund.

Setting up of Branch of National Horticulture Board in Madhya Pradesh

10387. SHRI RAGHAVJI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up a branch of National Horticulture Board in Madhya Pradesh;

(b) if so, when; and

(c) if not, the reasons therefor and whether Government propose to provide any special grant to Madhya Pradesh for the

development of Horticulture?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) to (c). National Horticulture Board has no proposal, at present, to set up any branch office in any part of the country including the State of Madhya Pradesh. However, under the scheme of Market Information Service of Fruits and Vegetables, the Board has set up one Market Information Centre in Madhya Pradesh at Bhopal.

The Board has also sanctioned a project for Expansion of Area under Pineapple Cultivation, high density planting, in Bastar District of Madhya Pradesh at a total cost of Rs. 108.50 lakhs for a period of five years, commencing from 1989-90. The Board's share in the project is Rs. 62.22 lakhs. An amount of Rs. 6.37 lakhs was released to the State Government during the year 1989-90. Besides, the Government is also implementing schemes of "Package Programme for Development of Cashewnut" and "Production of Fruits and Vegetables" in the State of Madhya Pradesh. In addition, Coconut Development Board is also implementing a scheme for Expansion of Area in Madhya Pradesh.

[English]

Procurement and Marketing of Milk

10388. SHRI RAM NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the key-targets of the operation flood II programme regarding procurement and marketing of milk and creating viable farmers' organisations during 1986-87 to 1988-89;

(b) the achievements made during the above period; and